

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/749(CHE)/2023
PETITION NUMBER : TCP/70/IB/2017
NAME OF THE APPLICANT : Priya S Anand (Liquidator) of RRP
Housing Pvt Ltd
NAME OF THE RESPONDENT(S) : N.Padmanabhan (Erstwhile Director) of
RRP Housing Pvt Ltd & 2 Others
UNDER SECTION : Sec 66 r/w Sec 60(5) of IBC, 2016

ORDER

Ld. Counsel Mr. N.P. Vijay Kumar for the Applicant. Ld. Counsel
Mr. N.V. Balaji for R1 and R2.

Pleadings are complete.

List the Application for hearing on **07.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk